

(b) whether the Apex Court has taken note of this and reportedly suggested Government to look at cases lodged under Prevention of Money Laundering Act against persons suspected of parking black money abroad;

(c) if not, the reasons therefor;

(d) whether any foreign bank has agreed or offered themselves to share such data of black money with Government; and

(e) if so, the details thereof, bank-wise and country-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) No, Sir.

(b) and (c) The Apex Court has not given any suggestions to Government.

(d) and (e) No, Sir. No foreign bank has agreed or offered to share any data of black money.

#### **Rise in the Sensex**

1055. SHRI RAJKUMAR DHOOT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that after election to the 15th Lok Sabha the Sensex soared on buying frenzy:

(b) if so, the details thereof; and

(c) what is its impact on the economy in near future and on long term?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to (c) Pursuant to the election result of 15th Lok Sabha, on May 18, 2009, the weighted average closing value of Sensex was computed as 14284.21, representing a rise of 2110.79 points over the previous day's close. On the same day, the weighted average closing value of Nifty index was computed as 4323.15, representing a rise of 651.50 points over the previous day's close.

Subsequently, during the period between May 18, 2009 and July 3, 2009 Sensex had moved from 14284.21 to 14913.05, representing a rise of 628.84 points and Nifty had moved from 4323.15 to 4424.25 representing a rise of 101.1 points.

The movement in stock market indices is a function of perception of the economy, and / or of a sector or of index stocks. Movements of stock market also depend on economic factors, domestic and international events, market sentiments, corporate performance and future economic growth.

#### **Refund of income tax**

1056. SHRI VARINDER SINGH BAJWA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Income Tax Refund cases where the amount involved is not more than rupees five thousand or so and relating to senior citizens, are not being disposed of promptly in Delhi;